Mettur Spg. Mills Ltd. Narasimha Mills (P.) Ltd. NTC (TN & P) Ltd.

Unit: Shri Sarda Mills Ltd.
Unit: Somasundaram Mills Ltd.

Unit: Coimbatore Spg. and Wvg. Mills Ltd.

Unit : Balaram Varma Textile Mills.

Paramount Textiles Ltd. Sitalakshmi Mills Ltd.

Sree Mangayarkarasi Mills Ltd.

Sree Meenakshi Sundaram Textiles Ltd.

Sri Narsimha Textile Ltd.

Sree Nithyakalyani Textiles Ltd

Sree Sakthi Textiles Ltd.

Sree Shehavalli Textiles Ltd.

Sree Natesar Spg. & Wvg. Mills Ltd.

Sri Sivakami Mills Ltd. Sujani Textiles Pvt. Ltd.

Super Spg. Mills Ltd.

Tamarai Mills Ltd.

Thanjavur Textiles Ltd.

Tirupur Textile Ltd

Valli Cotton Traders Ltd.

Vijaykumar Mills Ltd.

Virudhunagar Textile Mills.

Uttar Pracesh

Ajanta Textiles Ltd.
Co-op. Textile Mills Ltd.
U.P. State Spg. Mills Ltd.

UPSTC Units: Jhansi, Sandila, Kashipur, Meerut.

West Rengal

1:00

India Jute & Industries (Textile Division)

Setting up of Textile Mills in Bihar

2528. SHRI SIMON MARANDI: Will the Minister of TEXTILES be pleased to state:

- (a) whether there is any proposal to set up a cotton textile mill in tribal dominated area of South Bihar; and
- (b) if so, the details thereof and the time by which the mill is likely to be set up there?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) There is no proposal pending for setting up a cotton textile mill in tribal dominated area of South Bihar.

(b) In view of the above, question does not arise.

(In accordance with the New Industrial Policy, no licence is required for such mills now).

Group Insurance Scheme for Tendu

2529. SHRI PHOOL CHAND VERMA: Will the Minister of FINANCE be pleased to state:

- (a) whether a Group Insurance Scheme for Tendu leaf pickers has been started in Madhya Pradesh in cooperation with the Life Insurance Corporation; and
- (b) if so, the details thereof and the number of persons covered under this scheme so far?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) Yes, Sir. A Group Insurance Scheme for Tendu Leaf collectors, sponsored by the Madhya Pradesh Government, has been started through the Life Insurance Corporation of India with effect from 1-4-1991. The Scheme envisages that the persons who are aged between 18 and 60 years are eligible to become members of the Scheme. Under the Scheme a sum assured of Rs. 3,000 will be paid to the legal heir of the insured on the normal death of the member. In case the death is due to an accident, double the sum assured i.e. Rs. 6,000 will be paid to the legal heirs. An annual premium of Rs. 24 per insured for the said benefits under the Scheme is being charged by the LIC. 50% of the annual premium is subsidised from the social security fund set up for providing Group Insurance benefits to the weaker and vulnerable sections of the society. and the balance 50% is paid by the beneficiaries. The Scheme is being administered by Van Upaj Sahakari Sangh of Madhya Pradesh. The estimated number of persons to be covered under the Scheme is 15 lakhs.

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Construction of Flyovers in Delhi
2530. SHRI PALA K. M. MATHEW: Will the Minister of SUR-

FACE TRANSPORT be pleased to state:

- (a) whether the Government have any proposal to construct some flyovers in Delhi to ease the congestion on roads;
 - (b) if so, the details thereof; and
- (c) the schedule of construction of these flyovers?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) and (c) Constitutionally this Ministry is responsible for development and maintenance of National Highways All other roads bridges are only. essentially the responsibility of the State Government Union Territories concerned. Based on the details furnished by the various executing Delhi Administration, agencies viz. Delhi Municipal Committee, New Municipal Corporation of Delhi and Delhi Tourism and Transport Development Corporation, 18 flyovers: road over bridges road under bridges are proposed to be constructed. The details are indicated in attached statement. It is too early to indicate the schedule of completion, as the projects are in planning stage.

Statement

Statement showing details of Flyover ROB/RUB proposed to be constructed in Delhi, as furnished by executing Agencies

- 1. Flyover at Panjabi Bagh Crossing.
- 2. Flyover at Dhaula Kuan Crossing.
- 3. Flyover at Safdarjung Crossing.
- 4. Flyover at Raja Garden Crossing,
- 5. J. B. Tito Marg Lala Lajpat Rai Marg (Andrewj Ganj).
- 6. Outer Ring Road Rohtak Road.
- 7. Ring Road Africa Avenue.
- 8. Ring Road—Road 41 and 37 (Wazirpur Depot. Crossing).
- 9. Outer Ring Road Madhuban Chowk.
- 10. Ring Road-Khel Gaon Marg.
- 11. Ring Road Mayapuri Chowk.
- 12. Ring Road Raighat.
- 13. Ring Road Shanti Path (Moti Bagh).